

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI.

ORIGINAL APPLICATION No.210/00499/2018

Dated this Friday, the 06th day of December, 2019

CORAM: DR. BHAGWAN SAHAI, MEMBER (A)
R.N. SINGH, MEMBER (J)

Bhaskar H Paunikar working as Inspector (Examination) at New Custom House, Ballard Estate, Mumbai and residing at B-102, Gangotri Appt., 1st Floor, Opp. Prasad Hotel, Tisgaon Naka, Kalyan (East), Dist. Thane 421 306. .. *Applicant*
(By Advocate Shri Vicky Nagrani)

VERSUS

1. Union of India through Secretary to Government of India Ministry of Finance, Department of Revenue, North Block, New Delhi 110 001.
2. Secretary (Personnel), Department of Personnel & Training, Ministry of Personnel Public Greivances and Pensions, North Block, Central Secretariat, New Delhi 110 001.
3. Chairman, Central Board of Excise & Customs, Ministry of Finance, Department of Revenue, North Block, New Delhi 110 001.
4. Director General, Directorate General of Vigilance Customs & Central Excise, 2nd Floor, Hotel Samrat Chanakyapur, New Delhi 110 021.
5. Principal Commr. Of Customs (Gen)
New Custom House, Ballard Estate, Mumbai – 400 001.
6. Dr. B.S. Meena, Additional Commissioner,
New Custom House, Ballard Estate, Mumbai – 400 001.
7. Shri Nikhil Meshram, Additional Commissioner,
Jawaharlal Nehru Customs House, Nhava – Sheva,
Distt. Raigad – 400 707.
8. Shri Akhilesh Kumar, Additional Commissioner,
Air Cargo Complex, Sahar, Mumbai – 400 099.
9. Shri U U Kasar, Joint Commissioner
Office of Chief Commissioner of Income Tax – IX,

DCIT (HQ), Room No.422, Aaykar Bhavan,
M.K. Road, Mumbai – 400 020.

10. Shri Manoj Kumar Deputy Commissioner,
New Customs House, Ballard Estate, Mumbai – 400 001.
11. Shri B. Battaharya, Principal Commissioner,
New Custom House, Ballard Estate, Mumbai – 400 001.
12. Shri Sunil Kumar Das, Principal Commissioner,
New Custom House, Ballard Estate, Mumbai – 400 001.
13. Shri Rajeev Tandon, Chief Commissioner,
New Custom House, Ballard Estate, Mumbai – 400 001.
14. Shri B.K. Mantan, Under Secretary Ad.III A & B
Customs Board & Central Excise, 4th floor, Hudco
Vishala Bldg. Bhikaji Cama Place, R.K. Puram,
New Delhi – 110 066. ... *Respondents*

(By Advocate Ms. *Vaishali Choudhari*)

ORDER (Oral)

Per : *Shri R.N. Singh, Member (J)*

At the outset, the learned counsel for the applicant submits that initially the OA has been filed by the applicant in person and subsequently, after going through the pleadings filed by the applicant, he is of the view that the same needs to be withdrawn to file a better OA. Accordingly, he seeks permission to withdraw the present OA with liberty to file a better OA.

2. In view of the aforesaid, the OA stands dismissed as withdrawn with liberty to file better OA in accordance with law. No costs.

(R.N. Singh)
Member (Judicial)

(Dr. Bhagwan Sahai)
Member (Administrative)

*kmg**